

**IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI**

Orders ready for Pronouncement on **23.04.2026**

Combination: **Shri Om Prakash Kant, AM & Shri Sandeep Singh Karhail, JM**

<b>Sr. No.</b>	<b>ITA No.</b>	<b>Name</b>	<b>Bench</b>	<b>D.O.H.</b>	<b>Author</b>
<b>1.</b>	959/Mum/2026	Shafufta Races Shaikh	H (SMC)	18.03.2026	AM
<b>2.</b>	964/Mum/2026	Neeta Sanjay Poddar	H (SMC)	18.03.2026	AM
<b>3.</b>	891/Mum/2026	Arihant Krupa Co-operative Housing Society Limited	H(SMC)	17.03.2026	AM
<b>4.</b>	9238/Mum/2026	Kuresha Mohd. Afaque Shaikh	E	18.03.2024	AM
<b>5-6</b>	5348/Mum/2025 and CO No. 45 / Mum /2025	Haresh Overseas Pvt. Ltd.	E	26.03.2026	AM
<b>7.</b>	6306/Mum/2025	Kuntal Rasiklal Narechania	E	11.03.2026	AM
<b>8.</b>	6988/Mum/2025	Harvinderpal Tirathpal Mehta	E	12.03.2026	AM

**(M. Ranganath Vithal)**  
**Sr. Private Secretary**

**INCOME TAX APPELLATE TRIBUNAL**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Maharashri Karve Marge, Pratishtha Bhavan,**  
**New Marine Lines, Mumbai – 400 020**

ORDERS READY FOR PRONOUNCEMENT ON 27/04/2026  
[As per Rule 34(7) of the Income Tax (Appellate Tribunal) Rules, 1963]

Before Shri Vikram Singh Yadav (Accountant Member) and  
Shri Rahul Chaudhary (Judicial Member)

Sl No	Description	Assessee's Name	Dt. Of Hearing	Bench	Author
1.	ITA No.95/MUM/2026	Pannalal H. Gulecha, HUF	23.04.2026	C	JM



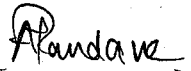
Aditi Pandare  
Private Secretary

**INCOME TAX APPELLATE TRIBUNAL**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Maharashtra Karve Marge, Pratishtha Bhavan,**  
**New Marine Lines, Mumbai – 400 020**

ORDERS READY FOR PRONOUNCEMENT ON 27/04/2026  
[As per Rule 34(7) of the Income Tax (Appellate Tribunal) Rules, 1963]

Before Shri Vikram Singh Yadav (Accountant Member) and  
Shri Rahul Chaudhary (Judicial Member)

Sl No	Description	Assesse's Name	Dt. Of Hearing	Bench	Author
1.	ITA No.926/MUM/2026	Padma Tulsidas Sanghavi Public Charitable Trust	23/04/2026	C	JM
6.	ITA No.846/Mum/2026	Ishaan Pradip Dixit	22/04/2026	C	JM

  
Aditi Pandare  
Private Secretary

**IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI**

Orders ready for Pronouncement on **28.04.2026**  
Combination: **Shri Om Prakash Kant, AM & Anikesh Banerjee, JM**

<b>Sr. No.</b>	<b>ITA No.</b>	<b>Name</b>	<b>Bench</b>	<b>D.O.H.</b>	<b>Author</b>
<b>1-2</b>	551 and 552 /Mum/2026	Anilthomas Fellowship Foundation	A	21.04.2026	AM
<b>3.</b>	7961/Mum/2025	Lion Steel Private Limited	A	21.04.2026	AM
<b>4.</b>	9125/Mum/2025	Antique Stock Broking Limited	A	23.04.2026	AM
<b>5.</b>	207/Mum/2026	Madanmohan G Arora	A	21.04.2026	AM
<b>6-12</b>	4599 to 4605 /Mum/2025	A.P.I Civilcon Pvt. Ltd.	A	15.04.2026	AM
<b>13-14</b>	339 and 340 /Mum/2026	Mahaveer Gautamchand Jain	A	23.04.2026	AM
<b>15</b>	430/Mum/2026	Manjudevi Suresh Purohit	A	20.04.2026	AM
<b>16</b>	1937/Mum/2026	Amey Nagesh Paul	H(SMC)	23.04.2026	AM
<b>17</b>	1241/Mum/2026	Peejay Builders Pvt. Ltd.	H(SMC)	20.04.2026	AM
<b>18</b>	1615/Mum/2026	Mohammed Bilal Yasin	H (SMC)	20.04.2026	AM

*M. R. V.*


**(M. Ranganath Vithal)**  
**Sr. Private Secretary**

IN THE INCOME TAX APPELLATE TRIBUNAL  
MUMBAI BENCH-"A" MUMBAI

BEFORE SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER  
AND  
SHRI GIRISH AGRAWAL, HON'BLE ACCOUNTANT MEMBER

List of orders to be pronounced on 28<sup>th</sup> April, 2026 (Tuesday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	8712/M/25	Aadil Kazi	24/03/26	A	JM

  
Saumya  
Sr. PS


Mumbai, Dt : 27/04/2026

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI

(BEFORE SHRI SANDEEP SINGH KARHAIL, JM AND SHRI BIJAYANANDA PRUSETH, A.M.)

(Order to be pronounced on 28.04.2026)

Sl.No.	ITA NO.	Assessee	Date of hearing	Author	Bench
1-6.	1305/Mum/2026 1306/Mum/2026 1307/Mum/2026 1308/Mum/2026 1309/Mum/2026 1310/Mum/2026	Jay Gagangiri Sahakari Patsanstha Ltd.	23/04/2026	JM	F

  
(Prabhat Kumar Kesarwani)  
Sr.PS

**IN THE INCOME TAX APPELLATE TRIBUNAL  
MUMBAI BENCH-"A & H(SMC)" MUMBAI**

**BEFORE SHRI OM PRAKASH KANT, HON'BLE ACCOUNTANT MEMBER  
AND  
SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER**

**List of orders to be pronounced on 28<sup>th</sup> April, 2026 (Tuesday)**

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	4447/M/25	Aadil Kazi	21/04/26	A	JM
2	1185/M/26	Amjad Anwar Shah Bazker	22/04/26	A	JM
3	9101/M/25	Lata Satish Tambe	23/04/26	A	JM
4	397/M/26	Ms. Reetubala Vishnu Soni	23/04/26	H(SMC)	JM
5	1929/M/26	Smt. Geeta Narendra Shah	23/04/26	H(SMC)	JM
6	1276/M/26	M/s. Estate of Shyamal Khemka	23/04/26	H(SMC)	JM
7	9018/M/25	M/s. Adhar Nagri Sahakari Patpedhi Maryadit	23/04/26	A	JM
8	1257/M/26	ARCIL AST 023-I Trust	23/04/26	A	JM
9	307/M/26 308/M/26	Vashi Infotech Park Premises Co OP Soc. Ltd.	22/04/26	H(SMC)	JM
10	1259/M/26	Amit Gajanan Khedekar	22/04/26	H(SMC)	JM
11	8436/M/25	Aruna Jitendra Mehta (Wife of late. Jitendra Jayantilal Mehta)	21/04/26	H(SMC)	JM
12	425/M/26	Meru Tower A Co Op HSG Soc. Ltd.	21/04/26	H(SMC)	JM
13	9093/M/25	Abdulhamid Abdulmajid Nathani	23/04/26	A	JM

  
**Saumya**  
Sr. PS

Mumbai, Dt : 27/04/2026